

CC NO. 532188/2016 (OLD CC NO. 5/2012)
CBI VS. N. RAMAKRISHNAN & OTHERS

COURT HEARING THROUGH VIDEO CONFERENCING

28.09.2020

Present: Sh. Sunil Verma, Id. PP for CBI.

Accused N. Ramakrishnan, C. Subramaniam, Rakesh Vashisht, Mahesh Gupta, N. Murlidharan and S. Anand on bail.

Accused Rakesh Vashist for accused company M/s Indodan Industries Pvt. Ltd. also.

Dr. Sushil Gupta, Adv for accused N. Ramakrishnan and Mahesh Gupta.

Sh. G. A. Khan, Adv. for accused C. Subramaniam.

The file is not before me.

It is submitted by the Asstt. Ahlmad that file has not been scanned yet. The Ahlmad is directed to send a reminder in writing through email or whatsapp to the concerned branch at Rouse Avenue Courts as well as at Tis Hazari Courts for scanning of file.

Put up for scanning of the file and for further proceedings on **27.10.2020**.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
28.09.2020